

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 5th November, 2019

No. HC.VII-167 (Pt.-VI)/2014/6475/A: The following Judicial Officers are **exempted** from attending the "*Judicial Knowledge Enhancement Programme*", scheduled to be held on **09.11.2019 at the Judicial Academy, Assam at Amingaon-**

Sl. No.	Name	Designation & place of posting
1.	Smti Juma Sinha	Sub-Divisional Judicial Magistrate (M), Bilasipara
2.	Smti Arunima Sonowal	Munsiff-cum-Judicial Magistrate, 1 st Class, Jonai
3.	Smti Mridusmita Hazarika	Munsiff –cum-Judicial Magistrate, 1 st Class, Bilasipara
4.	Shri Abhijit Saikia	Munsiff-cum-Judicial Magistrate, 1 st Class, Hatsingimari
5.	Shri Iqbal Alam Fanaji	Munsiff No.1, Nagaon
6.	Smti Shatabdi Bhuyan	Munsiff No.2, Nagaon

No. HC.VII-167 (Pt.-VI)/2014/6476/A : The following Judicial Officers are **exempted** from attending the "*Judicial Knowledge Enhancement Programme*", scheduled to be held on **10.11.2019 at the Judicial Academy, Assam at Amingaon-**

Sl. No.	Name	Designation & place of posting
1.	Smti Arpita Kar	Sub-Divisional Judicial Magistrate (S), Udalguri
2.	Shri Binod Prasad	Munsiff-cum-Judicial Magistrate, 1 st Class, Hamren, West Karbi Anglong District
3.	Smti Monica Missong	Judicial Magistrate, 1 st Class, Dhemaji
4.	Shri Biswadeep Baruah	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati

No. HC.VII-167 (Pt.-VI)/2014/6477/A: As Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (S), Karimganj has been placed under suspension with immediate effect vide High Court Notification No. HC.XV.17/2019/166/RV, dated 1st November, 2019, his nomination for the "*Judicial Knowledge Enhancement Programme*", scheduled to be held on 09.11.2019 at the Judicial Academy, Assam, **is recalled.**

By order,
Sd/- Dhruwad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/**6478 - 6489/A** dated 05.11.2019

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notifications No. HC.VII-167(Pt.-VI)/2014/6130/A, dated 21st October, 2019 & HC.VII-167(Pt.-VI)/2014/6131/A, dated 21st October, 2019)
3. The Director, Judicial Academy, Assam.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,

Kamrup (M), Guwahati / Dhubri / Dhemaji / Nagaon / Udalguri / Karbi Anglong, Diphu / Karimganj

He / she is requested to inform the concerned officer(s) of his / her District accordingly.

7. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.
8. The Research Officer, Judicial Academy, Assam.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. Officer concerned
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
12. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

by 5.11.19
Registrar (Judicial)
05.11.19